

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT NO. IV,  
NEW DELHI**

**ITEM No. 121  
IB-251/ND/2020**

**Under Section: 9 of IBC.**

**In the matter of:**

M/s. Indsao Infratech	...	<b>Applicant</b>
Vs		
M/s. Mars Buildmart Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 31.01.2020**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Harshal Kumar, Mr. Shivam Wadhwa, Advs  
For the Respondent :

**ORDER**

Notice be issued to the Corporate debtor vide all modes including through the process of the Bench, returnable on 17.02.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(INA MALHOTRA)  
MEMBER (JUDICIAL)**

Mukesh